

1. QUESTIONS

(a) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(b) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the table.

2. PRIVATE MEMBERS' RESOLUTIONS

1. Shri Ravi S. Naik, MLA to move the following:

“This House expresses concern about Coal Pollution that is happening due to excessive coal handling at MPT and recommend that issue be taken to appropriate authority for redressal.”

2. Shri Rajesh Patnekar, MLA to move the following:

“This House strongly resolves the Government to construct exclusively a well-equipped Cricket Stadium in Goa.”

3. Shri Chandrakant Kavalekar, Leader of Opposition to move the following:

“This House strongly recommends the Government to allay the sufferings of the people affected by Selaulim Dam Rehabilitation by ensuring that the allocated area of 10,000 sq.mts. for agricultural purpose and area of 400 sq.mts. for housing purpose be given to all 643 sufferers in said designated area to be transferred from Cultivator Occupant class-II to Occupant class-I such that all affected have ownership rights which was promised and is being denied for so long.”

4. Shri Chandrakant Kavalekar, Leader of Opposition to move the following:

“This House strongly recommends the Government to provide morgue facilities in all the fully fledged Primary Health Centers so as to ease the burden on existing morgue facilities at Goa Medical College, Bambolim and Hospicio Hospital, Margao and also for the convenience of people from rural areas and families of the deceased persons.”